

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**C.P. No.535/2017
O.A No.2168/2017**

New Delhi, this the 19th day of August, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K. N. Shrivastava, Member (A)**

Kamal Jit Singh S/o Sh. Ranjit Singh,
R/o BE-251, Avantika, Ghaziabad,
Uttar Pradesh-201002. ... Petitioner

(By Advocate : Mr. Ajesh Luthra)

Versus

1. Sh. Rajiv Mehrishi
Secretary, Union of India
Ministry of Home Affairs,
North Block, New Delhi.
2. Mrs. Riva Ganguly Das
Director General,
Indian council for Cultural Relations
(Ministry of External Affairs), Azad Bhawan, I.P. Estate,
New Delhi. ... Respondents

O R D E R (O R A L)

Justice Permod Kohli, Chairman

After arguing for some time, Mr. Ajesh Luthra, learned counsel for the petitioner seeks to withdraw this Contempt at this stage. Accordingly, the present Contempt Proceedings are dropped.

(K. N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

/Mbt/